



తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
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No. 13] HYDERABAD, SATURDAY, SEPTEMBER 19, 2020.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature, received the assent of the Governor on the 19th September, 2020 and the said assent is hereby first published on the 19th September, 2020 in the Telangana Gazette for general information:--

ACT No. 13 OF 2020.

**AN ACT FURTHER TO AMEND THE TELANGANA
STATE PRIVATE UNIVERSITIES (ESTABLISH-
MENT AND REGULATION) ACT, 2018.**

Be it enacted by the Legislature of the State of Telangana in the Seventy-first Year of the Republic of India, as follows:-

1. (1) This Act may be called the Telangana State Private Universities (Establishment and Regulation) (Amendment) Act, 2020.

Short title
and
commence-
ment.

(2) It shall come into force with effect from 20-05-2020.

2. In the Telangana State Private Universities (Establishment and Regulation) Act, 2018, in section 3, in the Schedule thereunder, the following entries shall be included, namely:-

Amendment
of
Schedule.
Act No. 11
of 2018.

[1]

A. 77 (RSN)

Sl. No.	Name and location (address of the Private University)	Name & Address of the Sponsoring Body	Details of registration of the Sponsoring Body
(1)	(2)	(3)	(4)
1.	Mahindra University at Bahadurpally (V), Qudbullapur Mandal, Medchal-Malkajgiri District, Telangana.	Mahindra Educational Institutions, Bahadurpally, Jeedimella, Hyderabad.	C.I. No.U80300AP 2013NPL086878, 2013-14, under section 25 of the Companies Act, 1956 (Act 1 of 1956).
2.	Woxsen University at Woxsen Campus, Kamkole, Sadasivpet, Medak District, Telangana.	Pinakin Education Trust, Panjagutta X Roads, Panjagutta, Hyderabad.	Doc. No. 492/BK-4/2019, Trust Deed.
3.	Malla Reddy University at Maisammaguda, Dhulapally (post via Kompally), Medchal-Malkajgiri District, Telangana.	Malla Reddy Educational Society, Sy. No. 59, Jayanagar Colony, New Bowenpally, Secunderabad, Rangareddy District.	Registration No. 1907 of 2004, under the A.P. Societies Registration Act, 2001.
4.	S.R. University at Ananthasagar (V), Hasanparthy (M), Warangal District, Telangana.	Sri Rajeshwara Educational Society, #6-2-34, Kakaji Colony, Hanamkonda, Warangal District.	No. 3379 of 1991, under A.P. (Telangana Area) Public Societies Registration Act, 1350 (Act No. 1 of 1350 F.).
5.	Anurag University at Venkatapur (V), Ghatkesar (M), Medchal-Malkajgiri District, Telangana.	Gayathri Educational & Cultural Trust, C/o. CVSR College of Engineering, Venkatapur (V), Ghatkesar (M), Medchal-Malkajgiri District.	Doc. No. 6352/1985-Trust Deed.

Repeal of Ordinance 1 of 2020.

3. The Telangana State Private Universities (Establishment and Regulation) (Amendment) Ordinance, 2020 is hereby repealed.

A. SANTHOSH REDDY,
Secretary to Government,
Legal Affairs, Legislative Affairs & Justice,
Law Department.